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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 139/BB/17	-	For orders	Rule-6 of IB	Centum Electronics Ltd. Vs Connect M Technology Solution Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SHRAVANATH ARYA PANDRA for AZB & PARTNERS 080 - 42400500 Mob: 9483210520	Advocate for Operational Creditor	

ORDER

Matter is listed today for order. Counsel for Petitioner is present. He has filed memo along with additional documents for consideration. List it for orders on 25.01.2018.


Member (T)


Member (J)